

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.202  
**TO BE ANSWERED ON 4<sup>TH</sup> FEBRUARY, 2025**

**DISTRIBUTION OF RICE STORED IN FCI GODOWNS**

202 SHRI A. A. RAHIM:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- (a) whether the Ministry is aware that the discontinuation of the distribution of Rice stored in FCI godowns to States through the Open Market Sale System (OMSS) has severely affected the public distribution system in the States;
- (b) if so, the steps taken by the Ministry to address these issues; and
- (c) if not, whether the Ministry will restore the old distribution system of rice that is stored in FCI godowns?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

---

**(a) to (c):** As per current OMSS(D) policy, State Governments and Corporations of State Governments of non-surplus States which require additional rice to meet their requirements are allowed to purchase rice under Open Market Sale Scheme (Domestic) without participating in e-auction at a Reserve Price of Rs 2250/Qtl (Pan India).

\*\*\*\*\*